

Fully Voucher Contingent Bill

Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 5165

Bill Date : 31/08/2017

Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

For use at Treasury

Advice No. 643

Date 12-09-17

TV No.

Date

2017-18-11-100000000

2017-18-11-100000000

2017-18-11-100000000

Division No. : 27	Treasury Code : SXG
Major Head : 2014-Administration of Justice	DDO Code : SDGADI001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : CASH
Section Head : 02-Legal Aid to Poor	
Code : S201400114020315(Office Expense)	

Enter Scheme : ()

FULLY VOUCHERED CONTINGENT BILL NO. D.L.S.A-01/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF AUGUST-2017

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	OFFICE EXPENSES	Gross Amount : 550.00 Total Deduction : 0.00 Net Amount : 550.00
Signature of Bill Clerk / Divisional Accountant (Applicable)		<i>Anam Kumar Dubey</i> Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega

(in words): Five Hundred Fifty Only

कृपया इस विवरण की राशि का भुगतान श्री अमित किशोर चौधरी को करे जिसका हस्ताक्षर अभिलेखांकित है।

31/08/2017

प्रमाणित किया जाता है कि इस विवरण की राशि की निकासी डी।एल.एस। 11-04-17 राशि द्वारा प्राप्त आवंटन के तहत की जा रही है।

प्रमाणित किया जाता है कि इस विवरण की राशि की निकासी एवं देय निकासी एवं वसूल पत्रों के तहत है।

प्रमाणित किया जाता है कि इस विवरण की राशि की निकासी पूर्व में नहीं की गई है।

Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Anam Kumar Dubey

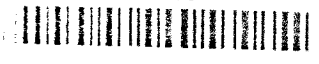
Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Fully Voucher Contingent Bill

Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 31.08.2017

Control No. 5168



Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

For use at Treasury

Advicg No. *646* / Date *12-03-17*

TV No. / Date

274 57421-100000+00
574 57421-100000+00
574 57421-100000+00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014- Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: CASH
Sub-head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO D.L.S.A - 02 2017-18
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF AUGUST - 2017-18

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	OFFICE EXPENCES	Gross Amount : 1,120.00 Total Deduction : 0.00 Net Amount : 1,120.00

Anand Prakash Singh

Signature of Bill Clerk /Divisional Accountant (if Applicable)

Anam Kumar Dubey
Signature of DDO
JUDGE-IN-CHARGE
Civil Court Simdega

Rs.(in words): One Thousand Four Hundred Twenty Only

कृपया इस विपत्र की राशि का जुगाताप श्री अमितल किवे कोषगार वाले को करे जितना हस्ताक्षर अभिप्रमाणित है।

प्रमाणित किया जाता है कि इस विपत्र की राशि की निकाली जायजक से इस विपत्र के अन्तर्गत में की जा रही है।

प्रमाणित किया जाता है कि इस विपत्र की राशि कि निकाली हेतु निकाली रूप व्यवय पत्रा स्वयं सहाय है।

प्रमाणित किया जाता है कि इस विपत्र की राशि कि निकाली हुई में नहीं कि गई है।

31.08.2017

Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

31.08.2017
Anam Kumar Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

JTC FORM-25
 [See Rule 183(a) & 295]
Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 31/08/2017

Control No. 5172



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
 For use at Treasury

Advice No. _____ Date _____
 TV No. _____ Date _____

पुस्तक क्रमांक :- 1000000000
 पुस्तक क्रमांक :- 1000000000
 पुस्तक क्रमांक :- 25320000

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDG.ADJUD
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: 0		

FULLY VOUCHERED CONTINGENT BILL NO D.L.S.A-04/2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF AUGUST-2017

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	OFFICE EXPENCES	Gross Amount : 12,000.00 Total Deduction : 0.00 Net Amount : 12,000.00
Signature of Bill Clerk / Divisional Accountant (if Applicable) <i>Arund Hockesh Singh</i>		Signature of DDO A.K. Dubey JUDGE-IN-CHARGE Civil Court Simdega
Rs.(in words): Twelve Thousand Only		

- कृपया इस विवरण की राशि का भुगतान बैंक खाते के माध्यम से करें।
- प्रमाणित किया जाता है कि इस विवरण की राशि की निकाली गयी राशि का राज्य बैंक सेवा प्राधिकरण (इसका) के पत्र सं. Memorandum 95-17-1/JHALSA/1198 दिनांक : 11.04.18 राशि द्वारा प्राप्त आवंटन के आलेख से को जा रही है।
- प्रमाणित किया जाता है कि इस विवरण की राशि के निकाली गये निम्नलिखित व्यय व्ययन पत्र सं. सं. है।
- प्रमाणित किया जाता है कि इस विवरण की राशि के निकाली गये से नहीं कि गई है।

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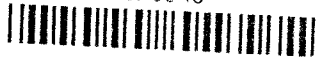
JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 5548



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
Bill Date : 12/09/2017

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
For use at Treasury

Advice No. 843 Date 12-09-17
TV No. Date

शुद्ध राशि = 100000.00
सार्वजनिक सेवा कर्मियों का भुगतान
विवरण क्रमांक : 24529/17

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: CASH
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO. D.L.S.A-05 2017-18
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF AUGUST-2017

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
3	OFFICE EXPENCES	Gross Amount : 741.00 Total Deduction : 0.00 Net Amount : 741.00
Signature of Bill Clerk /Divisional Accountant (Applicable) Signature of DDO A.K. Dubey JUDGE-IN-CHARGE Civil Court Simdega		

Rs. in words): Seven Hundred Forty One Only

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A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

क्या इस वेचर की राशि का भुगतान श्री डी.एस.ए. की कोषागार बही का के बिना
 किया जा सकता है? /
 क्या इस वेचर की राशि का भुगतान श्री डी.एस.ए. की कोषागार बही का के बिना
 किया जा सकता है? /
 क्या इस वेचर की राशि का भुगतान श्री डी.एस.ए. की कोषागार बही का के बिना
 किया जा सकता है? /
 क्या इस वेचर की राशि का भुगतान श्री डी.एस.ए. की कोषागार बही का के बिना
 किया जा सकता है? /
 क्या इस वेचर की राशि का भुगतान श्री डी.एस.ए. की कोषागार बही का के बिना
 किया जा सकता है? /

JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date: 12/09/17

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 5557



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

For use at Treasury

Advice No. 245 Date 12-09-17

TV No. Date

100000-00
10945-00
83125-00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	BDO Code	: SDGADJ01
Sub Major Head	: 00-Administration of Justice	Scheme Type	
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: CASH
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: 0		

FULLY VOUCHERED CONTINGENT BILL NO. [D.L.S.A-07-2017-18]
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF AUGUST-2017

1

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	OFFICE EXPENSES	Gross Amount: 94.00 Total Deductions: 0.00 Net Amount: 94.00
Signature of Bill Clerk/Divisional Accountant (if Applicable)		

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Rs.(in words): Four Hundred Ninety Four Only

महोदय इस विषय की राशि का भुगतान श्री अशोक किशोर केशवराव शर्मा को बैंक अकाउंट पर किया जा रहा है।

आवेदन किया जाता है कि 14 अक्टूबर को राशि की भिन्न-भिन्न आर.एस.एस. द्वारा विवेक से काटकर प्रत्येक अकाउंट के पास शेष अलॉटमेंट - 2017-17/THALSA/1126 दिनांक: 11/06/17 राशि द्वारा प्राप्त आवंटन के आशयक है जा रही है।

आवेदन किया जाता है कि इस विषय की राशि को भुगतान हेतु भिन्न-भिन्न अकाउंट पर काटकर प्रत्येक अकाउंट पर किया जा रहा है।

प्रमाणित किया जाता है कि इस विषय की राशि की भिन्न-भिन्न अकाउंट पर काटकर प्रत्येक अकाउंट पर किया जा रहा है।

http://ddojharkhand.gov.in/ Treas:fmFORM25.aspx?controlno=5557&contdate=12/09/2017

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

JTC FORM-25

[See Rule 183(a) & 295]

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 7365

Bill Date : 30/10/2017



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega
For use at Treasury

Advice No.	737	Date	21-11-17
TV No.	Date

प्राप्त आवंटन - 100000=00
इस विपदा सहित व्यय - 17121=00
अवशेष राशि - 82879=00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: CASH
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO D.L.S.A -20/2017-18
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF OCTOBER - 2017

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	OFFICE EXPENCES	Gross Amount : 346.00 Total Deduction : 0.00 Net Amount : 346.00
Signature of Bill Clerk /Divisional Accountant (if Applicable) Anand Prakash Singh		Signature of DDO A.K. Dubey JUDGE-IN-CHARGE Civil Court Simdega
Rs.(in words): Three Hundred Forty Six Only		

किसी इस विपदा की राशि का अनुमान श्री आसिष किशोर कोषाजीर दाहक को करें जिसका नकल इस आदेश प्रमाणित है।

आगत नकल

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A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

उपरोक्त किया जाता है कि इस विपदा की राशि कि निम्नलिखित प्रकार से राज्य विधिक सेवा आयोग (S.A.A.) को भेजा जायेगा जो प्रॉ. 11/26 दिनांक: 11/04/2017 रांची द्वारा प्राप्त आवंटन के आधारे में की जा रही है।
उपरोक्त किया जाता है कि इस विपदा की राशि कि निम्नलिखित हेतु निम्नलिखित स्थान व्ययन फा. 0 स्वयं सहाय्य इकायों किया जाता है कि इस विपदा की राशि कि निम्नलिखित पूर्व में नहीं कि गई है।

JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 7367



Bill Date: 30/10/2017

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

For use at Treasury
 Advice No. **738** Date **21-11-17**
 TV No. Date

प्राप्त आवंटन - 100000-60 ✓

इस विपत्र लम्बेन रकम - 18660-00 ✓

अवशेष राशि - 81340 ✓

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDG/ADJ/01
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : CASE
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020315(Office Expense)	
Center Scheme : ()	

FULLY VOUCHERED CONTINGENT BILL NO. **D.L.S.A. 21/2017-18**
 OFFICE OF CIVIL COURT SIMDEGA PERIOD OF OCTOBER-2017

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	OFFICE EXPENCES	Gross Amount : 1,539.00 Total Deduction : 0.00 Net Amount : 1,539.00
Signature of Bill Clerk /Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega	

(Rs. in words): One Thousand Five Hundred Thirty Nine Only

मैं यहाँ इस विपत्र की राशि का भुगतान श्री अमिता किशोर कोषाजीर वारंट को करे जिसका नंबर 31 अक्टूबर 2017 है।

31 अक्टूबर 2017

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A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

मैं यहाँ किताब जाता है कि इस विपत्र की राशि कि निकाली जाए प्रकृत शक्य लिटिक के प्राधिकार के अंतर्गत 11/04/2017 दिनांक: 11/04/2017 राशि द्वारा प्राप्त आवंटन के अंतर्गत है।

मैं यहाँ किताब जाता है कि इस विपत्र की राशि कि निकाली हेतु निकाली रकम व्ययन पदां के अंतर्गत है।

18.185.9.233/SDGTreas/frmFORM25.aspx?contno=7367&contdate=30/10/2017
 मैं यहाँ किताब जाता है कि इस विपत्र की राशि कि निकाली पूर्व में नवी की गई है। 10/30/2017

भुगतान प्राप्त **22.11.17**

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Control No. 7383



A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega

Bill Date : 30/10/2017

For use at Treasury

Advice No. _____ Date _____

TV No. _____ Date _____

प्राप्त आवंटन - 100000.00

इस विपत्र समित लॉक - 26385.00

अवशेष राशि - 73615.00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 201-Administration of Justice	BDO Code	: SDGADJ01
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO D.L.S.A - 22/2017-18
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF OCTOBER 2017

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	OFFICE EXPENCES	Gross Amount : 7725.00 Total Deduction : 0.00 Net Amount : 7725.00
Signature of Bill Clerk / Divisional Accountant (if Applicable) <i>A.K. Dubey</i> Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega		

Rs.(in words): Seven Thousand Seven Hundred Twenty Five Only

हमसे इस विपत्र की राशि का मुजरात बैंक खाते के माध्यम से करें।

A.K. Dubey

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प्रमाणित किया जाता है कि इस विपत्र की राशि कि बिकारी आमदनी राज्य विधिक सेवा आयोग के फंड सं. 310 एच फि. से. प्रॉ. 1126 दिनांक: 11.04.2017 रॉ. की द्वारा प्राप्त आयोग के आलाख में की जा रही है।

प्रमाणित किया जाता है कि इस विपत्र की राशि कि बिकारी हेतु बिकारी एवं व्यवस्थापन खर्च स्वयं स्वयं है।

प्रमाणित किया जाता है कि इस विपत्र की राशि कि बिकारी पूर्ण में नहीं की गई है।

A.K. Dubey
JUDGE-IN-CHARGE
Civil Court Simdega